

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE		DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 30.06.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	73	1	0	0	0	0	0	74	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	59	7	0	1	0	0	0	65	1Year 5 Months 14 days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	452	34	0	2	0	0	0	484	2 Years 2Months 1day
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	1117	20	0	1	247	0	0	889	23 days
6	BIDAR	Prl.District & Sessions Court, Bidar	532	50	6	4	0	0	0	584	3 years 5Months 21 days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	121	0	0	0	0	0	0	121	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	353	0	0	1	0	0	0	352	4 Months 8 days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	97	4	0	2	0	0	0	99	8 months 27 days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	1	2	0	0	0	0	0	3	-

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11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	605	45	0	13	0	0	0	637	1 Year 2 Months 8 days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	860	46	0	1	0	0	0	905	1Year 4 Months 19 days
12	DAVANAGERE	PrI.District & Sessions Judge, Davangere	216	47	0	2	0	0	0	261	7 Months 13 days
13	DHARWAD	PrI. District & Sessions Court,Commercial Court	393	2	0	2	0	0	0	393	1 Year 3 Months 15 days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	80	0	0	3	0	0	0	77	4 Months 18 days
14	GADAG	Addl. District & Sessions Court, Gadag	159	0	0	0	0	0	0	159	-
15	HASSAN	PrI.District & Sessions Judge, Hassan	976	2	0	0	0	0	0	978	-
16	HAVERI	PrI.District and Sessions Court Haveri	79	0	0	0	0	0	0	79	-
17	KALABURAGI	PrI District judge, Commercial Court Kalaburagi	40	1	0	1	0	0	0	40	1 Year 3 Months 14 days
18	KODAGU	I Addl. District & Sessions Judge	96	0	0	0	0	0	0	96	-
19	KOLAR	PrI.District & Sessions Judge, Kolar	37	0	1	0	0	0	0	38	-
20	KOPPAL	PrI. Dist. & Sessions Court, Koppal	22	0	0	0	0	0	0	22	-
21	MANDYA	PrI. District & Sessions Judge, Mandya	90	2	0	0	0	0	0	92	-

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22	MYSURU	Prl.District & Sessions Court, Mysuru	68	0	0	0	0	0	0	68	-
		II Addl. District & Sessions Court, Mysuru	270	2	0	1	0	0	0	271	1 Year 3 Months 4 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	30	0	0	0	0	0	0	30	-
24	RAMANAGARA	Prl.District & Sessions Court	3	0	0	0	0	0	0	3	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	35	9	0	0	0	6	0	38	-
		II Addl.District & Sessions Court, Shivamogga.	23	2	0	0	0	0	0	25	-
		III Addl.District & Sessions Court, Shivamogga.	34	4	0	0	0	0	0	38	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	25	0	0	1	0	0	0	24	8 Months 2 days
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	21	1	0	0	0	0	0	22	-
		II Addl.District & Sessions Court, Tumakuru	21	1	0	0	0	0	0	22	-
		VI Addl.District & Sessions Court, Tumakuru	25	0	0	0	0	0	0	25	-
27	UDUPI	Prl.District & Sessions Court	104	7	0	10	0	0	0	101	8 Months 7 days

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28	UTTARA KANNADA	Prl. District Court. Karwar	20	1	0	0	0	0	0	21	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	0	0	0	0	6	-
		II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	5	0	0	0	0	0	0	5	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
30	YADGIR	Prl. District & Sessions Court, Yadgir	9	0	0	0	0	0	0	9	-
Total			11047	363	27	86	253	6	0	11092	-